

In the High Court of Judicature, Bombay.

Thursday, the 2nd day of February 1865.

SPECIAL APPEAL No. 925 of 1864.

Anandibai Widow of +
Jankaji Patel Jangtap
of the Ahmednagar Dis-
-trict

Appellant

(Original Plaintiff)

versus

Molji Wulud Suraji +
of the Ahmednagar Dis-
-trict

Respondent

(Original Defendant)

Rs. 30-12-00

The claim in the Original Suit was to recover possession of a
plots.

In Appeal No. 182 of 1864 the Judge
of the District of Ahmednagar at Ahmednagar reversed
the Decree of the Dist. J. Kharoy who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the deci-
-sion of the District Judge is con-

-trary

=trary to law in that the Appellant
being sole surviving heir to her hus-
=band, and brother-in-law Suriaji, &
the District Judge should have awarded
the claim, and that (2) the District
Judge held erroneously that because
Appellant's husband, and Suriaji &
were undivided in interests, Appel-
=lant would not inherit, Respondent
having failed to prove any relation-
=ship to Suriaji.

The Court confirms the decree of the District
Judge.

Costs on Special Appellant.

R Couch
H. Cotton.

MEMORANDUM OF COSTS incurred in Special Appeal No. 921.

of 1864, against the decision of the Judge _____ of the District of *Ahmednagar* and disposed of on the 2nd February 1865 by *Confirming the same with Costs*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Moonsiff's Court</i> _____	6	10	9	v
In the <i>Judge's Court (including fees)</i>	1	8	9	v
				8 16 v

IN THIS COURT.

Stamp for Memorandum of Special Appeal	2	"	"	v
Stamps for copies of Decree and Judgment	3	"	"	v
Stamp for <i>Vukalutnamas</i>	4	"	"	v
Stamp of an application to enter the name of the Appellant's heir	3	"	"	v
Batta for Process and Postage	1	3	"	v
Sectioner's Fee	1	3	3	v
Vukeel's Fee	"	14	9	v
				12 5 " v
				Rupees.... 20 66 v

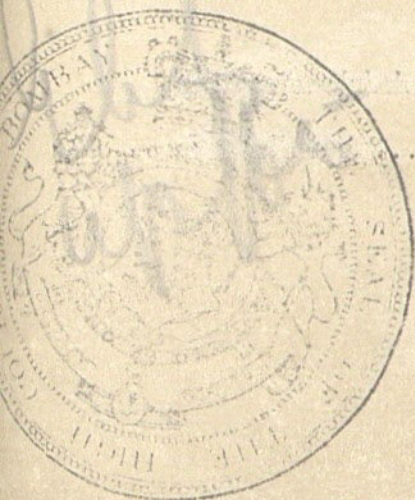
BY THE RESPONDENT—

IN THE DISTRICT.

In the <i>Moonsiff's Court</i> _____	5	10	9	v
In the <i>Judge's Court</i> _____	4	14	9	v
				10 9 6 v

IN THIS COURT.

Stamp for <i>Vukalutnamas</i>	2	"	"	v
<i>Vukals</i>	"	14	9	v
				2 14 9 v
				Rupees.... 13 8 3 v



W. J. ...
R. West
 The 2nd day of February 1865
 Registrar